



2026:AHC:51609

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - C No. - 9493 of 2026

Umesh Rai

.....Petitioner(s)

Versus

State Of U.P. And 10 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Sharad Chand Rai
Counsel for Respondent(s)	:	C.S.C.

Court No. - 6

HON'BLE PRAKASH PADIA, J.

1. Learned counsel for the petitioner submits that this petition may be dismissed as not pressed with liberty to file afresh with better particulars.
2. In view of above submission, the writ petition is dismissed as not pressed with the aforesaid liberty.
3. Certified copy of the documents be returned to the learned counsel for the petitioner after keeping photocopy of the same on record.

(Prakash Padia,J.)

March 13, 2026
P.P.